

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) to (c). M/s. Jessop and Company Ltd., a Central Government Public Sector Undertaking is the only unit manufacturing exclusively M.G. Railway coaches. As the requirement of B.G. Railway coaches can be met in-house, there is at present no intention to get B.G. Railway coaches manufactured by M/s Jessops.

Railway Projects in Gujarat

3086. SHRI CHHITUBHAI GAMIT: Will the Minister of RAILWAYS be pleased to state:

(a) the details of those rail projects of Gujarat which were approved during the Seventh Five Year Plan but have not been implemented till date;

(b) the names of those projects on which the funds sanctioned for the above rail projects have been spent;

(c) whether the Government have included these pending and approved projects in the Eighth Five Year Plan;

(d) if so, the details in this regard; and

(e) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) and (b).

(i) Kapadvanj – Modasa new BG line (60.50 kms).

(ii) Godhra – Indore via Dahod, Sardarpur, Dhar and between Dewas - Maksi (316 kms – about 110 kms in Gujarat).

(iii) Development of direct BG rail route from Viramgam to Jodhpur–gauge conversion/new line from Bhildi to Viramgam.

A sum of Rs. 739.70 lakhs has been spent on Kapadvanj – Modasa new BG line project and Rs. 14.84 crores on Dewas - Maksi new line. No funds have been diverted from these projects elsewhere.

(c) and (d). These projects are included in the list of ongoing works even though these have been temporarily frozen due to constraint of resources.

(e) Does not arise.

[English]

Constitution of the Standing Committee

3087. SHRI S.M. LALJAN BASHA: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) the details of the composition of the Standing Committee of Weights and Measures Rules, 1977;

(b) when this committee was constituted;

(c) whether any public representative has been included in this committee;

(d) whether only urban based consumer activists were nominated;

(e) if so, the details thereof; and